

year's possession and the right of the mortgagor to redeem had been extinguished, his claim was verified as owner of the land and not as a mortgagee. Once a claim was verified in favour of the claimant as an owner, he was entitled to receive compensation like other claimants and had also the right to bid at auctions for properties in the compensation pool.

(c) Does not arise.

### भारतीय कपड़े का निर्यात

\*१६८०. { श्री डामर :  
श्री हेम बरवा :

क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) बर्मा, सिंगापुर और इण्डोनेशिया आदि देशों में भारत के बने कपड़े की खपत क्रमशः घटते जाने के क्या कारण हैं ;

(ख) क्या उक्त देशों में भारत में बने कपड़े का स्थान चीन तथा जापान में बने कपड़े ने ले लिया है ; और

(ग) १९५७ में दक्षिण-पूर्व एशिया के बाजार में भारत में बने कपड़े की खपत में कितनी कमी हुई है ?

बाणिज्य मंत्री (श्री कानूनगो): (क) से (ग) एक विवरण सभा की मेज पर रखा जाता है। [द्वैक्षिय परिशिष्ट ८, अनुबन्ध संख्या ६४]

### Housing Programme in Delhi

\*1984. { Shri S. M. Banerjee:  
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the housing programme for Central Government Employees in Delhi has been cut;

(b) if so, to what extent; and

(c) the reasons for the same?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) No, Sir.

(b) and (c). Do not arise.

### Plans and Prospects of Social Welfare in India

\*1987. { Shri Sanganna:  
Shrimati Ila Palchoudhuri:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a co-ordinated and comprehensive review of social welfare activities of the different Ministries of the Government of India, the State Governments and the non-official organizations is proposed to be made in the form of a book entitled 'Plans and Prospects of Social Welfare in India' 1951-61;

(b) if so, the time by which it will be ready; and

(c) whether it will be published in all the regional languages?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes Sir.

(b) It is expected to be ready by August, 1959.

(c) No Sir.

### Import of Newsprint

\*1988. Shri Kumaran: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the newspapers experience difficulties due to defective licensing procedures for the import of newsprint; and

(b) if so, what steps Government propose to take in the matter?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 95.]